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Production of diesel cars

2943. SHRI K. RAMA MOHANA RAO: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the total number of diesel cars produced in the country, segmentwise;

(b) the total annual consumption of diesel by these diesel vehicles, segment-wise; and

(c) the total amount of subsidy that Government have given annually to the above segment diesel cars during the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABH BHAIRAMJI BHAI KATHIRIA): (a) No separate data regarding production of passenger cars, fuel wise is maintained. A manufacturer has full freedom in the production of diesel or petrol driven cars.

(b) Separate record for consumption of diesel by diesel driven passenger cars is not maintained.

(c) There is no subsidy for diesel cars.

Recruitment of physically handicapped and women in PSEs

[†] 2944. DR. A.K. PATEL: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the number of physically handicapped and women employees recruited in various public sector enterprises during the last three years, upto July, 2001;

(b) the details thereof, enterprises-wise; and

(c) the details of such physically handicapped persons who are working in various enterprises for the last 4-5 years but have not yet been given permanent posting?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABH BHAI RAMJI BHAI KATHIRIA): (a) and (b) Pursuant to the Reservation in jobs to persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995, all the Central PSEs have been advised through their administrative Ministries to comply with the provisions of the Act wherein

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[†] Original notice of the question was received in Hindi.

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reservation of not less than 3% of jobs has been provided for persons with disabilities. Regarding employment of women in PSEs, the number of women employees in the PSEs for the years 1997-98,1998-99, 1999-2000 was 1,11,706, 1,07,077 and 10,4,282 respectively.

(c) As regards details relating to employment of women and Physically Handicapped persons, all the below Board level appointments come within the purview of the managements of respective PSEs and such details are not centrally maintained.

Change in Existing VRS

2945. SHRI B.J. PANDA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether the present VRS Scheme is applicable to loss making public enterprises;

(b) the number of employees in PSUs who have availed themselves of the existing scheme;

(c) whether his Ministry is proposing to change the existing scheme; and

(d) if so, the details thereof?

THE MINISTER OF STATE INTHE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR VALLABH BHAIRAMJIBHAIKATHIRIA): (a) Yes Sir. The present VRS Scheme is applicable to all Central Public Sector Enterpirses including loss making.

(b) As per available information 42824 employees have availed themselves of the existing scheme during 2000-2001.

(c) and (d) Review of Schemes is an ongoing process.

Publication for DAVP Advertisements

2946. SHRI VUAY J. DARDA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of publications which have closed down but continue on DAVP approved list;

(b) whether new publications have been added from the same region for DAVP advertisements, particularly for UPSC advertisements; and

(c) if so, the details thereof?